Annexure – 9

Name of the corporate debtor: M/s Mahendra Investment Advisors Pvt Ltd; Date of commencement of CIRP: 28.04.2021 (but Order uploaded on 04.05.2021); List of creditors as on: 09.03.2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Smit Capital Services Pvt Ltd		23-05-2021	371151320.00	371151320.00	Inter-Corporate Loan (Interest claimed for part periods for some loans)			No					Claimed as Financial Creditor in Form-C.The creditor relinquished the third party security and became a conduit for routing back the money received from the third party to the CD.Further, time value of money condition is not satisfied, admitted as any other creditor
2	Brijwasi Securities Pvt Ltd		23-05-2021	35000000.00	35000000.00	Inter-Corporate Loan (Interest not claimed)			No					Claimed as Financial Creditor in Form-C. This party was also a conduit for round tripping of funds from CD back to CD via Smit Capital. Further,
				406151320.00	406151320.00									